

THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

ORDER

No.HC.VII-238/2013/ 238 /A

Dated Guwahati the 19th January, 2015.

Sri Aditya Man Borborah, Court Manager, District Court, Sivasagar is **released w.e.f. today i.e. on 19.01.2015 (afternoon)** so as to enable him to join in his new assignment.

By Order,
Sd/- H.K. Sarma
REGISTRAR GENERAL

Memo No. HC.VII-238/2013/ 239-53 /A, Dated Guwahati the 19th January, 2015.

Copy forwarded for information and necessary action to :

1. Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. Registrar (Vigilance/Admn./Judicial), Gauhati High Court, Guwahati.
3. Registrar -cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati for favour of information of his Lordship.
4. District & Sessions Judge, Sivasagar.
5. Joint Registrar (Admin-I/Judicial/Recruitment/PM&P/Vig.), Gauhati High Court, Guwahati.
6. Shri R.A. Tapadar, OSD, Gauhati High Court, Guwahati and Jt. Director, Judicial Academy, Assam.
7. Shri R. Bora, OSD, Gauhati High Court, Guwahati.
8. Deputy Registrar (Finance), Gauhati High Court, Guwahati.
9. Treasury Officer, Sivasagar.
10. Systems Analyst, Gauhati High Court, Guwahati for uploading the Notification in the official website of the High Court, immediately
11. Administrative Officer (Judl.), Accounts/Appointment Section, Gauhati High Court, Guwahati.
12. PS to Hon'ble Mr. Justice C.R. Sarma, Gauhati High Court, Guwahati for favour of his Lordship's kind information.
13. Sri Aditya Man Borborah, Court Manager, C/o District & Sessions Judge, Sivasagar.
14. CA to the Registrar General, Gauhati High Court, Guwahati.
15. Order file.

REGISTRAR GENERAL